OFFICE ORDER No. 05/Ad.IV/2017

Subject :- Encadrement of Private Secretary with Central Board of Excise and Customs – Reg.

Approval of the competent authority is hereby conveyed for encadrement of the post of Private Secretary with Central Board of Excise and Customs (CBEC) on the strength of Central Excise, Delhi-I as detailed below:-

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Cadre Unit/ Organisation</th>
<th>Grade &amp; Pay scale (pre revised)/Level in Revised Pay Matrix</th>
<th>Number of posts</th>
<th>Revised strength in the Cadre Unit</th>
<th>Remarks</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Central Excise, Delhi-I</td>
<td>Private Secretary [PB-2 + 4800 – Pre-revised] / Level 08 (Revised)</td>
<td>6</td>
<td>32</td>
<td>12 Posts of Private Secretary were created, vide DoE’s I.D. No.300307445/E.C.I/2016 dated 04.10.2016, out of which, 6 posts are encadred with CBEC and allocated to Central Excise, Delhi-I.</td>
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</tbody>
</table>

(B.Ginkhan Mang)
Under Secretary to the Govt. of India.

To

1. The Chief Commissioner, Central Excise, Delhi-I (Delhi Zone), C.R. Building, I.P. Estate, New Delhi-110109 - with the request to take necessary action for posting of 6 Private Secretaries to GST Council Secretariat, New Delhi.
2. Sh. Arun Goyal, IAS, Addl. Secretary, GST Council, North Block, New Delhi.
3. Directorate General of Human Resource Development (HRM), CBEC.
4. PS to FM/ PS to MOS(R)/PS to Secretary (Revenue)
5. PPS to Addl. Secretary(Revenue)
6. PPS to Chairman, CBEC.
7. PPS to Member(ST, GST)/Member(A)/Member(CX)/Member(Budget)/ Member(Cus)/ Member(L&J/IT).
8. PS to JS(Admn.(EC)/ PS to Commissioner (Coord).
9. Webmaster, DG(Systems & Data Management) – with the request to upload the order on the website of CBEC.
10. IFU.II/EC


(B.Ginkhan Mang)
Under Secretary to the Govt. of India